



SECURITIES AND EXCHANGE BOARD OF INDIA

NOTICE INVITING EXPRESSION OF INTEREST FOR SALE of Properties In 192 Districts

by

Justice (Retd.) R.M. Lodha Committee

(In the matter of PACL Ltd. and other connected matters)

The above Committee vide Notice dated 27.08.2016 invited Expression of Interest (EOI) qua the property documents uploaded on the website **www.auctionpacl.com**. 6504 EOIs were received in view of the said Notice. The committee has received additional documents from Authorities. In view of the above, the Committee has decided that the public be further provided further opportunity to submit EOI for the documents uploaded in the website **www.auctionpacl.com**. Period for submitting EOI is 15 days from the date of this Notice. Persons who have already submitted EOI for any property earlier, need not submit EOI again for the same property. Further all the terms and conditions as mentioned in the Previous Notice dated 27.08.2016 shall remain same. Notice dated 27.08.2016 is available on the website of SEBI under the link **http://www.sebi.gov.in/cms/sebi_data/docfiles/33781_t.html** and **www.auctionpacl.com**

Date: 30.09.2016

Place: New Delhi

(Nodal Officer cum Secretary to the Committee)